COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 131 of 2015 & IA Nos. 335 of 2016 & 311 of 2017 AND Appeal No. 114 of 2015 & IA No. 190 of 2015

Dated: 11th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

Appeal No. 131 of 2015 & IA No. 311 of 2017

In the matter of:

Texus Infrastructure & Power Projects Pvt. Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanina Dua for R-1

Mr. Anand K. Ganesan

Ms. Ranjitha Ramachandran

Mr. Shubham Arya

Ms. Swapna Seshadri for R-3

Appeal No. 114 of 2015 & IA No. 190 of 2015

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Vs.

Texus Infrastructure & Power Projects Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Ranjitha Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjna Dua for R-6

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>06.11.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd